

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

257/59/ND/2019

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2019.**

**NAME OF THE COMPANY: M/s. Mohan Pillai & Anr. V/s. M/s. Eicher
Motors Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 59

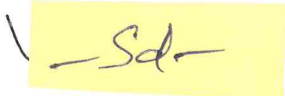
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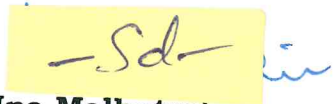
Present: Ms. Vipi Thaptiyal and Mr. Joby P. Varghese, Advocate for the
Petitioner

Mr. J. D. Baruah, Mr. Sanyam Saxena, Advocates for the R-5

ORDER

Ms. Daksha Sharma appeared on behalf of the Respondent no. 1 company. Let
reply be filed by Respondent 1 & 5. There is no report with respect to the service
on the remaining respondents. Fresh steps be taken to serve them returnable on
30th May, 2019.


**(Dr. V.K. Subburaj)
Member (T)**


**(Ina Malhotra)
Member (J)**